

f
R.P(Crl.)No. 82 OF 2001

CHAMBER MATTER

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition(Crl.) No. 82/2001 in SLP(CRL) No. 4168/2000

SHEO PUJAN MANJHI

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

Date : 28/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MR. JUSTICE U.C. BANERJEE

By Circulation

UPON perusing the papers, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J.
.SP2

The Review Petition is dismissed.

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@
AAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAA
COURT MASTER COURT MASTER

Signed order is placed on the file.

.PA

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
.PL58

IN THE SUPREME COURT OF INDIA

CRIMINAL APPELLATE JURISDICTION

Review Petition Cr1) No.82/2001@@
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IN

SLP(CRL) No.4168/2000@@
EEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEEE

Sheo Pujan Manjhi

...Petitioner

Vs.

State of Bihar

..Respondent

O R D E R@@
EEEEEEEEEE

.....L.....I.....J.....
.SP2

We have carefully gone through the Review Petition and the connected papers therewith and we do not find any merit therein. The Review Petition is dismissed accordingly.

.SP1

.....J.
(G.B. PATTANAIAK)@@
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New Delhi,
February 28,2001
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.....J.
(U.C. BANERJEE)@@

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